

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1786
TO BE ANSWERED ON 11TH FEBRUARY, 2022**

CGHS DISPENSARIES IN RENTED BUILDINGS

1786. SHRI VIJAY KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) the details of steps taken to strengthen public health system and related infrastructure in the country;
- (b) the number of Central Government Health Scheme (CGHS) dispensaries presently housed in rented building across the country;
- (c) the time by when such CGHS dispensaries are likely to be shifted to Government buildings; and
- (d) whether there is any scheme to construct CGHS building in each district of the country, if so, the details thereof along with the time by when it is likely to be implemented?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) : Public Health is a state subject & the primary responsibility to strengthen public health system and related infrastructure rests with the States. Government of India provides necessary financial and technical support to States/ UTs under various health programs/ schemes.

Presently, 118 CGHS Wellness Centres are functioning in private rented buildings across the country. Buildings for CGHS Wellness Centre(s) at Rohini Sector-16, Alaknanda (Kalkaji), VasantVihar, Prasad Nagar, SaritaVihar and MayurVihar (all Delhi) and Avadi, Tamil Nadu are approved.
